

sugar factories which went into production in the current 1984-85 season upto 15th November and 15th December were 95 and 247 respectively as compared to 69 and 243 upto the said dates respectively in the previous 1983-84 season.

(b) and (c). Do not arise.

(d) As per the present tentative estimates, the production of sugar in the current 1984-85 season is expected to be around 70 lakh tonnes.

#### Soil Conservation

98. SHRIMATI MADHURI SINGH : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) the details of soil conservation measures being taken in various parts of the country in the Seventh Plan period; and

(b) the details of Central assistance proposed to be made available to the State Governments for these scheme during the plan period ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) The soil conservation measures proposed to be taken up in the Seventh Five Year Plan period cover both agriculture and non-agricultural lands on watershed basis and include agronomic, engineering and biological measures, such as :—

- (1) Contour bunding and terracing with run-off disposal channels;
- (2) tree plantation and development of pastures in waste lands and in hill slopes;
- (3) construction of soil conservation engineering structures to check run-off and erosion;
- (4) stabilisation of sand dunes, landslides, torrents, etc; and
- (5) building water impounding structures for harvesting and re-using rain

water as well as restoring degraded lands.

(b) The Central assistance during the Seventh Five Year Plan is proposed to be given through the schemes of :—

- (1) soil conservation in the catchments of River Valley Projects;
- (2) Integrated Watershed Management in the catchments of Flood-Prone Rivers;
- (3) Soil, water and tree conservation in the Himalayas;
- (4) Drought Prone Area Development Programme;
- (5) Desert Development Programme;
- (6) Control of shifting cultivation;
- (7) Strengthening of State soil survey organisations;
- (8) Strengthening of State Land Use Boards;
- (9) Development and stabilisation of ravinous areas;
- (10) Survey, categorisation and restoration of culturable waste lands and fallows other than current fallows.

#### Payments Due from State Electricity Boards to Power Projects

99. SHRI K. T. KOSALRAM : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the areas of payments as on date due from each State Electricity Board to different power projects which supply power to the Boards (Board-wise figure for the country);

(b) the steps being taken to ensure prompt payment by State Electricity Boards;

(c) whether the Tamil Nadu State Electricity Board owes more than Rs. 70 crores to Neyveli Power Project; and